

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-25/2003/32/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B.K. Chetri,  
Special Judge, CBI, Assam,  
Addl. CBI Court No.1,  
Chandmari, Guwahati-3.

Dated Guwahati the <sup>11</sup> 5 January, 2024.

Sub: **Restricted Holiday.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/5/E, dtd. 02.01.2024,

Sir,

With reference to the above, I am directed to inform you that your prayer for **Restricted holiday on 17.01.2024, along with station leave permission, from the evening of 13.01.2024 till the evening of 17.01.2024**, has been granted.

The Special Judge, CBI, Assam, Addl. CBI Court No. 2, Guwahati and in his absence, the Special Judge, CBI, Assam, Addl. CBI Court No. 3, Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

*sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-25/203/33-35/A, dated , 05-01-2024**  
Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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